

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2226
TO BE ANSWERED ON 11.03.2026

EMOLUMENTS FOR WORKERS UNDER THE MINISTRY

2226. DR. V. SIVADASAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total emoluments (honorarium, incentives and other allowances) paid to scheme workers engaged under the Ministry, including Anganwadi Workers, Anganwadi Helpers, Mini-Anganwadi Workers and Supervisors, during the last three financial years and the current year, with a component-wise and State-wise/UT-wise details thereof;
- (b) the details of the last revision of their incentive/honorarium structure by the Union Government, specifying the date of revision, components revised and the rationale for the changes; and
- (c) whether any further revision is under consideration to ensure living wages across States/UTs and if so, the timeline and expected impact on workers' earnings?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI ANNPURNA DEVI)

(a)to(c): Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. Central Government is responsible for policy and planning and the State Governments/UT Administrations are responsible for day-to-day program implementation.

Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) are honorary workers drawn from the local community who voluntarily come forward to render their services in the area of child care and development to help the local community for which they are paid honorarium. This honorarium is increased from time to time. From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at Anganwadi centres (AWCs) from Rs.3,000/- to Rs.4,500/- per month and AWHs from Rs.1,500/- to Rs.2,250/- per month as per the defined cost sharing ratio between the Centre and States and UTs. In addition, States and UTs are also paying additional monetary incentives and top ups to these functionaries from their own resources which vary from State to State. Details of additional top ups provided by States and UTs are at **Annexure I**.

Besides, performance linked incentive of Rs.500/- per month is provided to AWWs and Rs.250/- per month to AWHs.

Funds for honorarium of Anganwadi Workers and Helpers across the country and salaries of Supervisors (only in North Eastern States) are provided under the General Component of Mission Saksham Anganwadi and Poshan 2.0 on a cost sharing basis. The State and UT wise details of funds released under the General component in Mission Saksham Anganwadi and Poshan 2.0 are placed at **Annexure II**.

Under Mission Saksham Anganwadi and Poshan 2.0, AWWs have been technologically empowered with the provision of smartphones for efficient monitoring and delivery of services. Poshan Tracker which is a mobile phone application that has digitized physical registers used by Anganwadi workers. This improves the quality of their work while simultaneously enabling them for real-time monitoring of all activities going on in the Anganwadis.

To incentivize and encourage the AWWs and AWHs, various initiatives have been undertaken including the following:

- i. Promotion: Under Mission Saksham Anganwadi and Poshan 2.0, promotional opportunities for AWWs and AWHs have been enhanced. 50% posts of AWWs are to be filled by AWHs with 5 years of experience and 50% posts of Supervisors are to be filled by promotion of AWWs with 5 years of experience subject to fulfilment of other criteria.
- ii. Leave: 20 days' annual leave and paid maternity absence of 180 days and paid absence on abortion/ miscarriage once for 45 days.
- iii. State Governments and UT Administrations have been requested to encourage eligible AWWs and AWHs to get themselves enrolled under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sector in the country to ensure old age protection.
- iv. Social Security Insurance Schemes: Insurance benefits have been provided to AWWs and AWHs under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover worth Rs.2.00 lakh (covers life risk, death due to any reason) in the age group of 18 to 50 years and under Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) in the age group of 18-59 years.
- v. Retirement date: States and UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to AWWs and AWHs to ensure proper human resource planning.
- vi. Annual Healthcare coverage of Rs. 5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) to all AWWs and AWHs in pursuance to budget announcement in FY 2024-25.

ANNEXURE I

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 2226 TO BE ANSWERED ON 11.03.2026 REGARDING “EMOLUMENTS FOR WORKERS UNDER THE MINISTRY”

details of additional top ups as provided by states and UTs:

Sr. No.	State	Additional top ups paid to AWWs (per month)	Additional top ups paid to AWHs (per month)
1	Andhra Pradesh	7,000	4,750
2	Bihar	2,500	1,750
3	Chhattisgarh	5,500	2,750
4	Gujarat	5,500	3,250
5	Haryana	10,250	5,650
6	Himachal Pradesh	5,500	3,250
7	Jammu & Kashmir	600	300
8	Jharkhand	5,000	2,500
9	Karnataka	7,000	4,500
10	Kerala	8,500	6,750
11	Madhya Pradesh	8,500	4,250
12	Maharashtra	8,500	5,250
13	Odisha	5,500	2,750
14	Punjab	5,500-6,500	2,750-3,250
15	Rajasthan	5,510	3,674
16	Tamil Nadu	3,200	1,850
17	Telangana	9,150	5,550
18	Uttar Pradesh	1,500	750
19	Uttarakhand	4,800	3,000
20	West Bengal	4,500	4,550
21	Arunachal Pradesh	3,000	3,000
22	Assam	2,000	1,000
23	Manipur	1,000	600
24	Meghalaya	3,000	1,000
25	Mizoram	450	500
26	Nagaland	Nil	Nil
27	Sikkim	7,000	4,500
28	Tripura	3,500-5,946	2,750-4218
29	Andaman & Nicobar	7,500	5,750
30	Goa	5,500 -13,500	3,750 - 6,750
31	Puducherry	1,950	2,125
32	Chandigarh	3,600	1,800
33	Ladakh	1,300	650
34	Delhi	6,720	3,360
35	Dadra & Nagar Haveli and Daman & Diu	3,500	1,750
36	Lakshadweep	5,500	4,750

ANNEXURE II

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 226 TO BE ANSWERED ON 11.03.2026 REGARDING “EMOLUMENTS FOR WORKERS UNDER THE MINISTRY”

State/UT wise funds released under General component under Mission Saksham Anganwadi and Poshan 2.0 during last three years:

S.No	STATE/UT	2022-23	2023-24	2024-25
1	ANDHRA PRADESH	35864.97	32933.86	34019.16
2	BIHAR	68761.1	78384.98	70231.24
3	CHHATTISGARH	31143.36	21426.96	34506.1
4	GOA	763.13	751.39	670.04
5	GUJARAT	28424.29	24154.1	23886.21
6	HARYANA	14545.67	11440.13	7735.94
7	HIMACHAL PRADESH	20686.26	18598.33	19615.83
8	JAMMU & KASHMIR	40780.59	36801.72	42197.48
9	JHARKHAND	19053.2	17227.11	17656.86
10	KARNATAKA	15269.65	40994.39	29796.48
11	KERALA	21270.17	13050.47	26177.03
12	MADHYA PRADESH	44170.13	54442.08	45273.63
13	MAHARASHTRA	59177.96	51072.35	53198.38
14	ODISHA	41732.23	33936.17	40865.41
15	PUNJAB	882.31	14232.54	12425.55
16	RAJASTHAN	31441.52	38135.32	27683.01
17	TAMIL NADU	24698.39	23711.97	25341.24
18	TELANGANA	21308.74	23894.64	16358.82
19	UTTAR PRADESH	79039.12	88619.82	68433.96
20	UTTARAKHAND	17552.27	18863.65	17168.64
21	WEST BENGAL	54533	45559.91	49049.94
22	DELHI	9921.39	5136.1	9277.17
23	PUDUCHERRY*	-	143.38	157.41
24	ANDAMAN & NICOBAR	384.23	788.31	618.75
25	CHANDIGARH	832.39	661.05	500.07
26	DNH & DD	116.53	383.01	307.71
27	LADAKH	1253.86	1260.72	1313.63
28	LAKSHADWEEP*	-	93.31	49.52
29	ARUNACHAL PRADESH	9137.98	12049.4	9096.21
30	ASSAM	73095.8	108345.44	146155.49
31	MANIPUR	10727.45	9040.29	27545.37
32	MEGHALAYA	6251.47	7432.75	5257.44
33	MIZORAM	3072.52	3716.63	2705.46
34	NAGALAND	8346.43	9709.02	9628.4
35	SIKKIM	1734.47	2376.62	1174.12
36	TRIPURA	9028.11	10841.45	7995.66

(Rs in lakhs)

*Fund could not be released during FY 2022-23 due to availability of sufficient funds with the UT from previous years.
